

F.No. 36(6)/2014-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

New Delhi the 17th July, 2015

To,

Shri P.K. Behera
Deputy Legal Adviser & Incharge
Litigation (HC) Section
Department of Legal Affairs
444 Lawyers Chambers
Block – I, Delhi High Court
New Delhi.

Sub: Seeking clarifications regarding fee scheduled for Special Counsel.

I am directed to refer to your letter No. Misc/2015/Lit.HC dated 28.01.2015 on the subject mentioned above and to inform you that till the time a separate fee is prescribed/approved for Special Counsel, they may be paid fee equivalent to fee payable to Senior Panel Counsel in Delhi High Court.

2. This issues with the approval of Hon'ble MLJ.


(R.K. Srivastava)
Deputy Legal Adviser
Tele No. 2338 7543